

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2279
ANSWERED ON:07.12.2011
MISAPPROPRIATION OF FUND
Ramasubbu Shri S.

Will the Minister of COAL be pleased to state:

- (a) whether Coal India Limited (CIL) has misappropriated donations received for natural calamities/Prime Minister's Relief Fund and the National Defence Fund, etc.;
- (b) if so, the details thereof;
- (c) whether the Government has taken any steps to recover the misappropriated money and action taken against the offenders;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL(SHRI PRATIK PRAKASHBAPU PATIL)

- (a) No, Sir.
- (b) to (e) In view of reply to part (a) above, question does not arise.